

POPULARISATION OF COTTAGE INDUSTRIES PRODUCTS

*431. **Shri M. E. Krishna:** (a) Will the Minister of Commerce and Industry be pleased to state the specific steps taken by the representatives of the Government of India in foreign countries to popularise the cottage industries products of India?

(b) How many of our Embassies abroad have opened Cottage Industries Emporia?

The Minister of Commerce (Shri Karmarkar): (a) The following steps have been taken by the representatives of the Government of India in foreign countries to popularise Indian cottage industry products:

- (i) Participation in International Fairs and Exhibitions.
- (ii) Press Conferences during such fairs
- (iii) Release of documentary films dealing with Indian commercial products.
- (iv) Establishment of show-rooms and show-cases displaying Indian products including cottage industry products and also samples of goods.
- (v) Bringing out publicity literature and press bulletins propagating Indian goods.
- (vi) Delivery of lectures by Trade Representatives publicising Indian goods.
- (vii) Establishing personal contacts with Chambers of Commerce and Associations etc.
- (viii) Distribution of leaflets portraying Indian cottage industry products.

(b) No regular Emporia have been opened by the Indian Embassies abroad; but show-rooms and show-windows have been attached to our Embassies for display of Indian goods and affording to them the required publicity.

BONE AND BONEMEAL (EXPORT)

*432. **Shri Jasani:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of bonemeal and bones exported during the year ending the 31st of March, 1952; and

(b) the country-wise export during that period and its value?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Export of bonemeal and uncrushed bones was banned during the year ending 31st March, 1952.

CLAIMS FOR PROPERTY (VERIFICATION)

*433. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) how many claim property sheets in respect of urban and rural were verified upto the 31st August, 1952;

(b) how many claim property sheets both urban and rural still remain to be verified including those rejected in default of appearance of the claimant and cases of untraced claimants after the 31st August, 1952;

(c) how many Agricultural claim property sheets from Sind, N.W.F.P., and Baluchistan were verified before the 31st August, 1952 and how many yet remained unverified after 31st August, 1952; and

(d) when the verification of claim sheets of all categories will be completed?

The Deputy Minister of Rehabilitation (Shri J. K. Rhonsie): (a) 10,01,033.

(b) About 37 thousand claims for property other than agricultural land including 28 thousand claims whose claimants are untraceable or which have been rejected *ex parte* and 1,15,836 claims for agricultural land.

(c) (i) Verified before
31-8-5229,059
(ii) Remaining unverified
on 1-9-52.1,15,836

(d) Urban claims are expected to be finished by December, 1952 and agricultural claims: by March, 1953.

CLAIMS OFFICERS AND COMMISSIONERS

*434. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state:

(a) what was the total number of Claims Commissioners and claims officers appointed in the claims organization;

(b) what was the number of claims officers retained after the 31st August, 1952;

(c) how many of those retained officers are displaced persons and how many of them are non-displaced persons;